

[English]

Modernisation Loans to Textile Industry

6442. SHRI SHANTILAL PURUSHOT-TAMDAS PATEL: Will the Minister of TEXTILES be pleased to state:

(a) the amount of loan given to the textile industry for modernisation during last three years, year-wise:

(b) whether the sick mills have turned into profitable undertakings; and

(c) not, the reasons thereof?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) A sum of Rs. 140.74 crores was disbursed till 1987, Rs. 166.84 crores in 1988 & 149.18 crores in 1989 under the Textile Modernisation Fund

(b) and (c) While productivity of the units assisted under the Scheme had generally improved, profitability did not improve in all cases, as modernisation is only one of the inputs in improving the health of sick units.

[Translation]

NTC Policy for Cottage and Mini Industry in Private Sector

6444. SHRI BHOGENDRA JHA. Will the Minister of TEXTILES be pleased to state:

(a) whether the National Textile Corporation is practically pursuing a policy to supply cut-pieces to cooperatives based on self-employment and to cottage industries and mini industries in the private sector for making readymade garments:

(b) if so, the names of organisations in Bihar which are receiving such cloth from National Textile Corporation; and

(c) if no organisation is receiving such cloth, the steps contemplated to be taken to ensure that NTC supplies cloth to these organisation in Bihar?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) No, Sir.

(b) Does not arise.

(c) In case any such organisation approaches, NTC will be willing to consider each such case on merits and as per policy guidelines laid down in this regard.

[English]

Textiles Workers Rehabilitation Fund Scheme.

6445. SHRI SHANKERSINH VAGHELA:
SHRI KASHI RAM RANA:

Will the Minister of TEXTILES be pleased to state:

(a) whether Government of Gujarat have urged Union Government to set up public sector projects in Ahmedabad to provide employment to the unemployed workers of closed textile mills:

(b) if so, the reaction of Government thereto:

(c) whether State Government of Gujarat has asked for making payment against the terminal benefits to the workers of closed Textile Mills from out of funds of TWRFS:

(d) if so, the action taken thereon:

(e) whether Union Government propose to reduce the Excise duty on cloth, and to shift it to the yarn stage as demanded by

State Government of Gujarat; and

(f) if so, the reaction of Government thereto?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV). (a) Yes, Sir

(b) The State Government has been advised to submit their specific proposal in this regard to the appropriate Ministry/Department in the Government of India

(c) Yes, Sir

(d) The matter has been discussed with the Chief Minister, Gujarat and taken up with the concerned Departments

(e) and (f) The question of rationalisation of excise duty on yarn/fabrics has been considered in the recent budget

[*Translation*]

Irrigation Projects of Himachal Pradesh

6446 SHRI K D SULTANPURI Will the Minister of WATER RESOURCES be pleased to state

(a) whether Union Government have received proposals regarding certain irrigation projects from Government of Himachal Pradesh,

(b) if so, the details thereof, and

(c) the amount likely to be allocated therefor in the Eighth Five Year Plan?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA) (a) and (b) Only one irrigation project, namely Shahnehar Irrigation Project envisaging utilisation of Beas Waters, at an estimated cost of Rs

49.3 crores for a annual irrigation of about 26536 hectares is under techno-economic appraisal at the Centre.

(c) Eighth Five Year Plan proposals have not been finalised.

[*English*]

Effect of High Oil Prices on Deep Sea Fishing

6447 SHRI P.J. KURIEN.
SHRI D AMAT:

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state

(a) whether high oil prices and low shrimp catches have affected the deep sea fishing industry, and

(b) if so, the steps being taken to help this industry?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV) (a) and (b) According to a representation received from the Association of Indian Fishery Industries, there are several factors including high oil prices & low fish catch which have affected the deep sea fishing industry recently. As and when affected companies request Government/SCICI for rehabilitation assistance, such requests are considered on merits. No further permission for introduction of deep sea shrimp trawlers is given. A scheme has been formulated under 1990-91 plan scheme for modification of existing vessels for diversified fishing

Release of Beggars in Delhi

6448. SHRI MADHAVRAO SCINDIA Will the Minister of WELFARE be pleased to state